

अध्यक्ष महोदय : आप लिख कर दे दीजिए, इस वक्त उनके पास जानकारी नहीं है, आप सवाल कर लीजिए मैं जवाब दिलावा दूंगा। (ध्वजध्वज) ...

श्री मनोराम बागड़ी : अध्यक्ष जी, मैं आपकी इस बात से ... ।

अध्यक्ष महोदय : नहीं साहब, बैठिए ।

श्री मनोराम बागड़ी : इसका मतलब यह है कि मैं सवालों के वक्त इस सदन को छोड़ कर चला जाऊँ ?

अध्यक्ष महोदय : नहीं, ऐसा कुछ नहीं है ।

श्री मनोराम बागड़ी : मातृभाषा, राष्ट्र-भाषा का प्रश्न है--अंग्रेजों की गुलाम भाषा ... (ध्वजध्वज) ...

अध्यक्ष महोदय : नहीं-नहीं, आप कुछ नहीं करेंगे ।

Shri Mani Ram Bagri then left the House

Deployment of CRPE and BSF by States

*142. SHRI T. R. SHAMANNA :
SHRI CHITTA BASU :

Will the Minister of HOME AFFAIRS be pleased to lay a statement showing :

(a) which are the States that requisitioned Central Reserve Police Force and Border Security Force to maintain law and order in their areas during the current year, so far;

(b) number of times requisition were made by each State; and

(c) who will bear the expenses of the contingents sent at the request of the States ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS :—(SHRI YOGENDARA MAKWANA) : (a) and (b). A Statement is laid on the table of the House.

(c) No charges towards the fixed cost of CRPF/BSF Bns. (i. e. on salary, DA etc.) is recovered from States where CRPF/BSF units are deployed. However, w. e. f. 1-4-1976 the additional expenditure involved in the movement and deployment of bns. in the States (i. e. on TA, Rations, motor vehicles, POL, Arms & ammunitions, tentage, maintenance of signal equipments, etc.) is recovered from the States. A flat rate of Rs. 12-00 lakhs per bn. per annum plus actual cost of transportation and movement of bns. has been fixed for convenience in estimating recoveries.

Statement

Sl. No.	Name of State	No. of times Central forces were requisitioned
1.	Andhra Pradesh	8
2.	Assam	2
3.	Bihar	11
4.	Gujarat	3
5.	J&K	2
6.	Kerala	2
7.	Madhya Pradesh	6
8.	Maharashtra	2
9.	Karnataka	11
10.	Meghalaya	2
11.	Orissa	2
12.	Punjab	3
13.	Rajasthan	1
14.	West Bengal	1
15.	Manipur	3
16.	Uttar Pradesh	12
17.	Nagaland	1
18.	Tripura	2

SHRI T. R. SHAMANNA : Military force is primarily meant for protecting our country from foreign aggression, to put down civil works, if any. But our Border Security Force and the Central Reserve Force are used as extra police. Is it not a fact that Central Reserve Force and Border Security Force are mostly called after killing by unsocial elements or shooting by police, after precious lives are lost and after large scale destruction of public property has taken place? (i) Is it not possible to save the large-scale loss of life in many cases may by innocent and public properties by conceding the legitimate demands of students, farmers or labourers before they are forced to take up to violence? (ii) Why not those indulging in non-violent protests be allowed to express their grievances and get relief? (iii) Why effective steps were not taken in the beginning itself to nip it in the bud? (iv) Will the Government take effective steps to check the growing lawlessness in the country by taking the assistance of the State Government?

MR. SPEAKER : This is not the way to put the Supplementary. Why can't you put a single straight Supplementary? This is not the way of putting. I cannot allow it.

SHRI T. R. SHAMANNA : The security force is used as an extra police. May I ask you as to way you allowed violence and why did you not nip it in the bud? Secondly, why effective steps have not been taken even before the agitation started? Is it not possible to save or minimise the loss of life and property by taking steps in the beginning itself, and if there is a legitimate demand, why don't you allow the non-violent protests instead of allowing them to take up to violence?

SHRI YOGENDRA MAKWANA : Sir, as I have understood the question of the Hon. Member, it has

two parts. One is, why the agitation is not non-violent. It is not in the hands of the Government, it is for all of us, all the political parties, to convince those who are agitating to become non-violent and to represent their case peacefully. The second part of his question was as to why the Government is not taking steps in the initial stages so that there cannot be any agitation. As far as possible, the Government try to satisfy the demands of the people if there is any representation from any section of the society. But sometimes they are not satisfied and they start agitation. Sometimes it so happened that without giving any notice they started agitation. Therefore, it is not possible unless the society as a whole cooperates with the Government.

MR. SPEAKER : Now, Mr. Chitta Basu.

SHRI T. R. SHAMANNA : I have got my second Supplementary.

MR. SPEAKER : You have put five questions already.

SHRI CHITTA BASU : From the statement, it appears that Uttar Pradesh Government has got the credit that they requisitioned Central forces for 12 times.

Sir, may I know from the Hon. Minister as to what were the particular occasions on which these forces were requisitioned by the Uttar Pradesh Government? May I also further know from the Hon. Minister whether the Uttar Pradesh Government requisitioned Central Forces in the first week of November last in order to conduct the Garhwal re-poll scheduled to be held on the 22nd November? My question is whether they requisitioned the Central Forces for that purpose.

MR. SPEAKER : I do not think it comes out of this.

SHRI CHITTA BASU : Yes, it comes. In the statement it has been said that the Uttar Pradesh Government has requisitioned Central Forces for 12 times. My question was: What were the occasions when the Uttar Pradesh Government requisitioned those Forces ?

My second question was whether in the first week of November they requisitioned the Forces for conducting the Garhwal re-poll.

SHRI YOGENDRA MAKWANA : Sir, there are various occasions on which the State Government requisitioned the Central Forces. If they feel that there will be some agitation and their police is deployed elsewhere, and if they are not sufficient, in that case they request the Central Government to give their forces. They can requisite the forces from the Central Government for any incident which takes place or which is expected to take place in the State. It is a fact that in the first week of November they did requisition the central forces for certain purposes.

SHRI CHITTA BASU : What are the purposes ?

SHRI YOGENDRA MAKWANA : The State Government wanted central forces for maintaining law and order. Therefore, they requisitioned central forces in the first week of November, 1981, but to requisition the central forces does not show that the State is not properly running or there are problems of law and order because in the case of Tripura it has been deployed since long. They have been deploying it continuously.

श्री मलिक एम एम ए खां : अध्यक्ष महोदय, इससे पहले उत्तर प्रदेश सरकार ने एटा और मैनपुरी के डकैतों को इलीमिनेट करने के लिए बांडर सिक्वोरिटी फोर्स को

बुलाया था। पहले भी और अब भी देवली के बाके के बाद मैनपुरी में बुलाया था। कुछ दिन के लिए बांडर सिक्वोरिटी फोर्स एटा भेजी गई। एटा मेरी कांस्टीटुएन्सी है, थोड़े दिन के बाद वह फोर्स वापिस ले ली गयी। मेरा सीधा सवाल यह है कि क्या बांडर सिक्वोरिटी फोर्स को ला एण्ड आर्डर मेन्टेन करने के लिए स्टेट गवर्नमेंट बुलाती है? मगर प्राबलम को बर्गर सौल्व किए हुए, बर्गर खत्म किए हुए उस फोर्स को वापिस कर देने से प्राबलम और बढ़ती है।

एटा और मैनपुरी में 16 वॉल ब्राम्ड, सीफिस्टीकेटेड आर्म्स रखने वाले गैंग है, जिन्होंने एटा और मैनपुरी के सारे जन-जीवन को तबाह और बर्बाद कर रखा है। पोजीशन यह है कि वहां की लोकल पुलिस और पी० ए० सी० फेल हो गई है। एक किलो मीटर पर गैंग पड़ा रहता है, वे वही के रहने वाले हैं, मेरी कांस्टीटुएन्सी है, वहीं एक किलोमीटर पर 75 आदमी पी० ए० सी० के पड़े हैं, मगर पी० ए० सी० उस गैंग को फेस नहीं कर सकी। बांडर सिक्वोरिटी फोर्स का वहां रहना जरूरी है। क्या आप इस बांडर सिक्वोरिटी फोर्स को एटा और मैनपुरी में तब तक रखने की मेहरबानी करेंगे, जब तक यह बीमारी सिर से टल न जाये ?

श्री योगेन्द्र मकवाना : यह सवाल ऐसा है जिसका मैं जबाब ही नहीं दे सकता, क्योंकि जब स्टेट गवर्नमेंट को जरूरत होती है तो वह फोर्स मंगवाते हैं। जब जरूरत पूरी हो जाती है तो वापिस भेज देते हैं। उसकी जरूरत कब तक की है, वह मैं नहीं कह सकता। स्टेट गवर्नमेंट को जब लगा कि जरूरत पूरी हो गई तो उसने वापिस

भेज दिया, जब लगा कि जरूरत है तो मंगवा लिया। एटा और मैनपुरी में ज्यादा जरूरत है तो वह स्टेट चीफ मिनिस्टर को कहकर ज्यादा समय रखे। हम तो दे देते हैं, वह क्या करते हैं, वह वे जानें।

SHRI D. P. YADAV : There has been a news item of 1st November, 1981, in the *Indian Express* which reads :

MR. SPEAKER : Why are you reading this ? You just put supplementary.

SHRI D.P. YADAV ; It says :

“Government prosecuting the Yadavas”

Have the C.R.P. and B.S.F. forces been deployed purposely, with the purpose that Yadava community should be totally eliminated in Etah and Mainpuri District ? What is the contribution of B. S. F. in this ?

SHRI YOGENDRA MAKWANA : I cannot agree with the allegation made by the Hon. Member. It is baseless. When the State requisites the central forces, it is for some purpose and they deploy the forces for that purpose only.

Tapping Indian Talent in United States

*144. **SHRI HARINATHA MISRA :** Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government's attention has been drawn to news item captioned “Tap Indian talent in U.S.”, published in the *Hindu* dated 29 October, 1981 ;

(b) if so, the prospects for tapping the vast reservoir of talents with the Indian community in United States and other countries ;

(c) the efforts Government have made, or propose to make in order to utilise the services of eminent Indian Scientists/Technologists/Doctors, etc., to India's advantage without jeopardising their own career and other professional obligations ; and

(d) whether Government agree that some half a dozen high-technology areas, like nuclear development and micro-processors could be identified and then a panel of Indian scientists and technologists working in the lines of research drawn and enterprises in India started ; if so, the steps taken or proposed to be taken in this direction ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT. (SHRI C.P.N. SINGH):

(a) Yes, Sir.

(b) to (d). A Statement is laid on the Table of the House.

Statement

There are large numbers of Indian scientists, technologists, engineers and doctors working abroad in the United States and other countries ; Government would like to make full use of their talent in a manner which is consistent with their other obligations and responsibilities. However, we also have a large and highly competent scientific community which is working on problems of national development. Our efforts should, therefore, be directed to reinforce the scientific & technological work already underway through the proper utilisation of